

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1751**

TO BE ANSWERED ON 01 AUGUST, 2022

Measures to reduce fuel prices

1751 Shri R. Girirajan:

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the average quantity of petrol and diesel sold in one day, State-wise;
- (b) the net price of one litre of petrol and diesel, before the addition of Central and State taxes;
- (c) the taxes imposed on petrol and diesel by Government;
- (d) the taxes imposed on petrol and diesel by State Governments, State-wise; and
- (e) the steps taken to reduce fuel prices, to make it more affordable to the common man?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

- (a): The average quantity of petrol and diesel sold in one day is at Annexure-I.
- (b) to (e): The price break-up of Petrol and Diesel at Delhi as on 16.07.2022 is as under:

(Delhi) Rs./Litre		
Elements	Petrol	Diesel
Base Price (including Dealers commission)	61.11	60.71
Add : Excise Duty (levied by Centre Govt.)	19.90	15.80
Add : VAT (including VAT on Dealer Commission) (levied by State Govt.)	15.71	13.11
Retail Selling Price at Delhi	96.72	89.62

The details of taxes on petrol and diesel are given below:

Customs duty: The Customs duty rates on petrol and diesel are given below:

Effective Date	Petrol and Diesel
02.02.2021	2.5 % plus 10% social welfare surcharge

Excise duty: The current Central Excise duty rates on petrol and diesel are given below:

Rs./Litre		
Effective Date	Petrol	Diesel
22.05.2022	19.90	15.80

VAT: State wise actual rates of VAT on petrol and diesel as on 16.07.2022 are given at Annexure-II.

The Central Government reduced the Central Excise duty on petrol and diesel by Rs. 5 and Rs. 10 per litre effective from 4 November, 2021 and Rs. 8 and Rs. 6 per litre respectively effective from 22 May, 2022. The measure was aimed to give a further fillip to the economy and to boost consumption and keep inflation low, thus helping the poor and middle classes.

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Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 1751 asked by Shri R. Girirajan to be answered on 01 August 2022 regarding “Measures to reduce fuel prices”

Average quantity of Diesel and Petrol sold in one day (in MT) based on 2021-22 consumption.

State/Union Territory	Day average	
	Diesel	Petrol
ANDAMAN & NICOBAR ISLANDS	389	43
ANDHRA PRADESH	9403	3889
ARUNACHAL PRADESH	527	152
ASSAM	3077	1397
BIHAR	5631	2539
CHANDIGARH	469	301
CHHATTISGARH	4539	1811
DADRA & NAGAR HAVELI AND DAMAN & DIU	480	106
DELHI	1637	1899
GOA	757	458
GUJARAT	15836	5847
HARYANA	12192	3051
HIMACHAL PRADESH	2128	746
JAMMU & KASHMIR	1914	867
JHARKHAND	4550	1573
KARNATAKA	16996	6123
KERALA	5756	4098
LADAKH	185	46
LAKSHADWEEP	44	0.016
MADHYA PRADESH	9247	4227
MAHARASHTRA	22800	9281
MANIPUR	327	185
MEGHALAYA	907	262
MIZORAM	227	71
NAGALAND	277	112
ODISHA	7105	2367
PUDUCHERRY	823	352
PUNJAB	8529	2783
RAJASTHAN	12198	4442
SIKKIM	202	53
TAMIL NADU	14715	7556
TELANGANA	9742	3719
TRIPURA	259	158
UTTAR PRADESH	26017	10126
UTTARAKHAND	1917	927
WEST BENGAL	8116	2951
Total	209917	84517

Source : Petroleum Planning and Analysis Cell (PPAC)

Annexure-II

Annexure referred to in reply to part (b) to (e) of Rajya Sabha Unstarred Question No. 1751 asked by Shri R. Girirajan to be answered on 01 August 2022 regarding “Measures to reduce fuel prices”

Sr. No	State	VAT/Sales Tax Rates as on 16th July 2022	
		Petrol	Diesel
1	Andaman & Nicobar Islands	1%	1%
2	Andhra Pradesh	31% VAT + Rs.4/litre VAT+Rs.1/litre Road Development Cess and Vat thereon	22.25% VAT + Rs.4/litre VAT+Rs.1/litre Road Development Cess and Vat thereon
3	Arunachal Pradesh	14.50%	7.00%
4	Assam	32.66% or Rs.22.63 per litre whichever is higher , Rebate of Rs.5 per Litre& Additional rebate of Rs. 5.3 per litre	23.66% or Rs.17.45 per litre whichever is higher , Rebate of Rs.5 per Litre& Additional rebate of Rs. 5.1 per litre
5	Bihar	23.58% or Rs 16.65/Litre whichever is higher (30% Surcharge on VAT as irrecoverable tax)	16.37% or Rs 12.33/Litre whichever is higher (30% Surcharge on VAT as irrecoverable tax)
6	Chandigarh	Rs.10/KL cess +15.24% or Rs.12.42/Litre whichever is higher	Rs.10/KL cess + 6.66% or Rs.5.07/Litre whichever is higher
7	Chhattisgarh	24% VAT + Rs.2/litre VAT	23% VAT + Rs.1/litre VAT
8	Dadra and Nagar Haveli and Daman and Diu	12.75% VAT	13.50% VAT
9	Delhi	19.40% VAT	Rs.250/KL air ambience charges + 16.75% VAT
10	Goa	20% VAT + 0.5% Green cess	17% VAT + 0.5% Green cess
11	Gujarat	13.7% VAT+ 4% Cess on Town Rate & VAT	14.9% VAT + 4 % Cess on Town Rate & VAT
12	Haryana	18.20% or Rs.14.50/litre whichever is higher as VAT+5% additional tax on VAT	16.00% VAT or Rs.11.86/litre whichever is higher as VAT+5% additional tax on VAT
13	Himachal Pradesh	17.5% or Rs 13.50/Litre- whichever is higher	6% or Rs 4.40/Litre- whichever is higher
14	Jammu & Kashmir	24% MST+ Rs.2/Litre employment cess, Rebate of Rs.4.50/Litre	16% MST+ Rs.1.00/Litre employment cess , Rebate of Rs.6.50/Litre
15	Jharkhand	22% on the sale price or Rs. 17.00 per litre ,which ever is higher + Cess of Rs 1.00 per Ltr	22% on the sale price or Rs. 12.50 per litre ,which ever is higher + Cess of Rs 1.00 per Ltr
16	Karnataka	25.92% sales tax	14.34% sales tax
17	Kerala	30.08% sales tax+ Rs.1/litre additional sales tax + 1% cess	22.76% sales tax+ Rs.1/litre additional sales tax + 1% cess

Sr. No	State	VAT/Sales Tax Rates as on 16th July 2022	
		Petrol	Diesel
18	Ladakh	15% MST+ Rs.5/Litre employment cess, Reduction of Rs.2.5/Litre	6% MST+ Rs.1/Litre employment cess , Reduction of Rs.0.50/Litre
19	Lakshadweep	Nil	Nil
20	Madhya Pradesh	29 % VAT + Rs.2.5/litre VAT+1%Cess	19% VAT+ Rs.1.5/litre VAT+1% Cess
21	Maharashtra – Mumbai, Thane , Navi Mumbai, Amravati & Aurangabad	26% VAT+ Rs.5.12/Litre additional tax	24% VAT
22	Maharashtra (Rest of State)	25% VAT+ Rs.5.12/Litre additional tax	21% VAT
23	Manipur	25% VAT	13.5% VAT
24	Meghalaya	13.5% or Rs 11.00/Litre- whichever is higher (Rs.0.10/Litre pollution surcharge)	5% or Rs4.00/Litre- whichever is higher (Rs.0.10/Litre pollution surcharge)
25	Mizoram	16.36% VAT	5.23% VAT
26	Nagaland	25% VAT or Rs. 16.04/litre whichever is higher +5% surcharge + Rs.2.00/Litre as road maintenance cess , Rebate Rs. 5.5 per litre	16.50% VAT or Rs. 10.51/litre whichever is higher +5% surcharge + Rs.2.00/Litre as road maintenance cess , Rebate Rs. 5.1 per litre
27	Odisha	28% VAT	24% VAT
28	Puducherry	14.55% VAT	8.65% VAT
29	Punjab	Rs.2050/KL (cess)+ Rs.0.10 per Litre (Urban Transport Fund) + 0.25 per Litre (Special Infrastructure Development Fee)+13.77% VAT plus 10% additional tax or Rs.12.50/Litre whichever is higher	Rs.1050/KL (cess) + Rs.0.10 per Litre (Urban Transport Fund) +0.25 per Litre (Special Infrastructure Development Fee) + 9.92% VAT plus 10% additional tax or Rs.8.24/Litre whichever is higher
30	Rajasthan	31.04% VAT+Rs 1500/KL road development cess	19.30% VAT+ Rs.1750/KL road development cess
31	Sikkim	20% VAT+ Rs.3000/KL cess	10% VAT + Rs.2500/KL cess
32	Tamil Nadu	13% + Rs.11.52 per litre	11% + Rs.9.62 per litre
33	Telangana	35.20% VAT	27% VAT
34	Tripura	17.50% VAT+ 3% Tripura Road Development Cess	10.00% VAT+ 3% Tripura Road Development Cess
35	Uttar Pradesh	19.36% or Rs 14.85/Litre whichever is higher	17.08% or Rs 10.41/Litre whichever is higher
36	Uttarakhand	16.97% or Rs 13.14 Per Ltr whichever is greater	17.15% or Rs Rs 10.41 Per Ltr whichever is greater
37	West Bengal	25% or Rs.13.12/litre whichever is higher as sales tax+ Rs.1000/KL cess – Rs 1000/KL sales tax rebate (20% Additional tax on VAT as irrecoverable tax)	17% or Rs.7.70/litre whichever is higher as sales tax + Rs 1000/KL cess – Rs 1000/KL sales tax rebate (20% Additional tax on VAT as irrecoverable tax)